

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 149
CP 93 (AHM) 2018
MA/3(AHM)2021
Mis.A/8(AHM)2021

Order under Section 149,150,152,159 &176 of Co. act, 2013

IN THE MATTER OF:

Siddharth Bhandari

V/s

Electrotherm (India) Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..05/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant

: Advocates, Mr. R.J Goswami and Mr. S R Kheskani.

For the Respondents

: Sr. Advocate, Mr. Navin Pahwa, Sr. Advocate, Mr. Saurabh Soparkar, Advocates, Mr. Anuj Trivedi, Ms. Dharmishtha Raval, Mr. Arjun Sheth, Mr. Tirth Nayak and CA, Mr. Kiran Shah.

ORDER

We direct the Petitioner to upload all the pleadings and submissions on E-portal within 3 days.

The matter to appear for further consideration on 14.07.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)